

Statement-II

Sl. No.	Name of the Hotels	Airlines
1.	Hotel Airport Ashok, Calcutta	Royal Nepal Airlines British Airways Aeroflot Indian Airlines Air India U.B.A. (United Burma Airlines)
2.	Hotel Aurangabad Ashok, Aurangabad	Indian Airlines
3.	Hotel Ashok, Bangalore	Indian Airlines
4.	Hotel Varanasi Ashok, Varanasi	Indian Airlines
5.	Delhi (Hotel Samrat, New Delhi)	Indian Airlines
6.	Kovalam Ashok Beach Resort	Indian Airlines
7.	Laxmi Vilas Palace Hotel, Udaipur	Indian Airlines

Note : Since providing in-flight catering services to the various airlines forms part of the overall catering facilities provided by the respective ITDC Hotels, no separate profit and loss account for this portion alone is maintained by the Corporation.

Identification of Sports Talents from amongst Circus Artists

1398. SHRI M. RAMACHANDRAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether Government propose to consider identifying competent acrobats from amongst, the Indian circus artists to participate in international sports meets; and

(b) if not, the reasons as to why inspite of being acclaimed as world famous, our circus acrobats have not so far been encouraged to develop their talents to bring further glory to Indian sports ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) The talent of circus artists can be relevant to the gymnastic sports discipline. The Gymnastic Federation of India, which is concerned with the selection of teams for participation in the international meets, has

been already requested to take into account the capability of circus artists for the purpose.

(b) Does not arise.

[Translation]

Incidents of Teasing Lady Passengers in Trains

1399. SHRI MADAN PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether recently incidents of teasing lady passengers by the undesirable elements among the daily commuters in trains have increased;

(b) whether due to such acts committed by such elements in the train departing from Lucknow on the 28 June, 1985, one person died and many injured due to firing near Dilkusha halt; and

(c) if so, the action taken by the Government in this matter and the special measures being taken to stop recurrence of such incidents in the Railways ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). There is no information or report with the Government to conclude that the incidents of teasing lady passengers by the undesirable elements among the daily commuters in trains have increased.

As per the information received from Government of Uttar Pradesh, one such incident occurred in 70 Down Triveni Express on 28.6.1985. Shri Ram Vilas Mishra, Professor of Mathematics, Rewa University, was travelling with his wife, two daughters and a son in that train. When the train left Charbagh at 16.30 Hours some monthly Season Ticket holders also entered in the same compartment and over the question of sitting with the family of Prof. Mishra started misbehaving with them. On objection by Shri Mishra, the M.S.T. holders started beating and plundering the belonging of Shri Mishra and his family members. Seeing the danger to their lives, Shri Mishra pulled out his Revolver and fired 2 shots. As a result, one culprit died on the spot and one of his co-culprits was injured. After the firing, the culprits stopped the train near Dilkusha at about 16.45 Hrs., and pulled out Shri Mishra and started beating him and also snatched his revolver. But some passengers intervened and saved Shri Mishra and restored his revolver from the culprits which was handed over to the Police. Deputy Superintendent of Police, Railway and Inspector Incharge of G.R.P. Police Station, Charbagh, Lucknow reached the place of incident at once with Force and controlled the situation. A case under Sections 395/397/307/323/354 IPC was registered. As per the report, one of the culprits died on the spot and seven other have been arrested who are in Jail. The case is presently under investigation.

Generally G.R.P. Guards are posted on night trains only. Therefore, no Police Escorts were available on the Triveni Express on the fateful day of incident, as this train leaves Lucknow at about 16.30 Hrs. during day-time. But keeping in view this incident,

one company of P.A.C. and sufficient G.R.P. Staff has been deputed by the State Government to check the activities of M.S.T. holders and by requesting the District Rail Administration, some Ticket Collectors have also been put on duty. The whole staff has been divided in several groups to check and guard the trains from the activities of M.S.T. holders. In addition to this, platform staff and Train Guards on duty have also been put on alert in this matter.

The subject 'Public Order' and 'Police' are in the State list of the VIIth Schedule of the Constitution. It is, thus constitutionally the responsibility of the State Governments to enforce law relating to the offence.

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The Lok Sabha re-assembled at one minutes past Twelve of the clock.

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[*English*]

MR. SPEAKER : Hon. members, we have just heard the news and I have to convey that Mr. Maken is no more with us. It was under tragic circumstances that this rising young man was shot dead this morning. His wife is very critical in the hospital now—As you know, Mr. Maken was a very up-coming young man, a very able parliamentarian and he made his mark. I used to refer to him while talking to other young friends whenever and wherever I travel in India, as to how young parliamentarians should work, do their homework, put in an effort and contribute in a very highly productive manner and that is what Lalit Maken was doing. Even in today's Calling Attention, his name was featuring. The way he used to tackle the problems of the trade union leadership, his efforts and his vocalness—in all these, he had made his mark. Earlier, he had also worked in the Delhi Metropolitan Council. And his was a very young age of 35. A very promising life has come to an end and I have also now to convey to you the sad news that Mrs. Geetanjali Maken has expired at 11.45.